

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:1585  
ANSWERED ON:30.11.2009  
TERMINATION OF PROJECTS  
MUTTEMWAR SHRI VILAS BABURAO

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether there is no clause in the agreement between the Public and Private Partnership mode regarding the termination of a development of major port project midway;
- (b) if so, the details thereof alongwith the loss suffered by the Union Government as a result thereof; and
- (c) the remedial steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G. K. VASAN)

- (a): The Model Concession Agreement(MCA) for private sector projects in Major Ports contains specific provision for termination of agreement entered into by a Major Port with any Private Party under Public Private Partnership Mode for development of Major Port.
- (b) & (c): Do not arise.